

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : R L Logistics Pvt Ltd

MAIN PETITION NUMBER : CP/1226/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/914(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Ms. Pavithra Sundarajan through video conferencing mode.


The Registry has sent the notice to the Respondent on 13.02.2023 the same was delivered to the Respondent on 15.02.2023.

None appears on behalf of the Respondent today.

The Applicant is directed to serve copy of this order on the Respondent and file affidavit of service.

If the Respondent is not appearing on the next date of hearing, he will be set ex-parte.

List the matter on **10.04.2023** for further hearing.



(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT